

State	No. of Associations
Kerala	527
Madhya Pradesh	195
Maharashtra	967
Manipur	289
Meghalaya	33
Mizoram	15
Nagaland	56
Odisha	630
Puducherry	14
Punjab	68
Rajasthan	149
Sikkim	10
Tamil Nadu	1068
Tripura	14
Uttar Pradesh	1147
Uttarakhand	48
West Bengal	738
<b>GRAND TOTAL</b>	<b>10117</b>

**Funds allocated and disbursed under SRE scheme**

1809. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state the State-wise and year-wise details of total amount of funds allocated and disbursed by the Central Government under the Security Related Expenditure (SRE) Scheme for States affected by militancy and insurgency during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): The State-wise and year-wise details of funds allocated and disbursed under the SRE Scheme for the LWE affected States, North-East (NE), Jammu and Kashmir and Himachal Pradesh during the last three years are given in the Statement.

**Statement***Funds disbursed under the Security Related Expenditure (SRE) Scheme*

(Figure in ₹ lakh)

Sl. No.	State	Year		
		2012-13	2013-14	2014-15
1	2	3	4	5
<b>LWE affected States</b>				
	<b>Funds Allocated</b>	18679.00	20708.00	20708.00
	<b>Funds Disbursed</b>			
1.	Andhra Pradesh	1512.82	1798.02	1202.21
2.	Bihar	786.83	1710.89	1898.79
3.	Chhattisgarh	5074.01	4214.41	4179.51
4.	Jharkhand	6754.94	4778.74	4801.23
5.	Madhya Pradesh	65.05	55.75	140.07
6.	Maharashtra	460.44	738.51	1758.21
7.	Odisha	1531.34	4813.30	4624.69
8.	Telangana	---	---	509.56
9.	Uttar Pradesh	550.11	533.28	316.02
10.	West Bengal	1330.70	2065.10	1277.71
TOTAL		18066.24	20708.00	20708.00
<b>NE States</b>				
	<b>Funds Allocated</b>	26100.00	29000.00	26100.00
	<b>Funds Disbursed</b>			
1.	Assam	10896.00	15918.00	10669.00
2.	Nagaland	6936.00	4250.00	5788.00
3.	Manipur	2062.00	2501.00	3776.00
4.	Tripura	1132.00	4218.00	2723.00
5.	Meghalaya	-	1660.00	1261.00
6.	Arunachal Pradesh	5074.00	453.00	1883.00
TOTAL		26100.00	29000.00	26100.00

1	2	3	4	5
<b>Jammu and Kashmir and Himachal Pradesh</b>				
	<b>Funds Allocated</b>	35590.00	44187.00	45000.00
	<b>Funds Disbursed</b>			
1.	Jammu and Kashmir	35468.00	43867.00	44794.00
2.	Himachal Pradesh	122.00	320.00	206.00
	TOTAL	35590.00	44187.00	45000.00

#### **Killing of girl by stalker in Delhi**

1810. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that recently a stalker stabbed a 19 year old girl in Delhi in broad day light;

(b) if so, the details of the case and action taken by Government thereon;

(c) whether Government is aware that crimes against women have increased in Delhi in the last couple of years and women complaining against stalkers and criminals are not provided any protection; and

(d) if so, the measures taken by Government to protect the women at public places?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Delhi Police has reported that a 19 year old girl was stabbed by her neighbours and a case *vide* FIR No.482 dated 17.07.2015 u/s 302/307/34 IPC has been registered at Police Station Anand Parbat, Delhi. Two accused persons have been arrested in this case.

(c) Delhi, being the capital of the country, has been developing at a rapid pace. This rapid urbanization along with large expansion of new colonies and thousands of unplanned colonies has led to certain factors which have a bearing on the crime rate in the city. The new Section 166A inserted in IPC by way of passing of Criminal Law (Amendment) Act, 2013 to make non registration of FIRs an offence has resulted in increased registration of IPC crimes. Also, the rise in registered IPC crimes may also be attributed to the decision taken in August 2013 to register all complaints which disclose the commission of cognizable offence. Senior Police Officers are also ensuring registration of FIR in all the PCR calls and complaints disclosing cognizable offence.